



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

63	AB/1447/2024 (AT 2:00 PM)	BIJU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	
	WITH I.A.(CrI.)/594/2024 in AB/1447/2024	APARNA DEKA Versus BIJU DAS	MR. A M BORA MS. C CHOUDHURY	MR H AGARWAL
64	AB/1448/2024 (AT 2:00 PM)	HEMANTA HAZARIKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	
	WITH I.A.(CrI.)/591/2024 in AB/1448/2024	APARNA DEKA Versus HEMANTA HAZARIKA	MR. A M BORA MS. C CHOUDHURY	MR H AGARWAL
65	AB/1450/2024 (AT 2:00 PM)	MINTU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	
	WITH I.A.(CrI.)/593/2024 in AB/1450/2024	APARNA DEKA Versus MINTU DAS	MR. A M BORA MS. C CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024

7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024